

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 17.05.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11:00 A.M.								
1.	A.No. 4 49/2018	Gauravi Parikh	Mr.Vinay Chauhan, Advocate i/b Joby Mathew and Associates	SEBI	Mr. Vishal Kanade, Advocate i/b The Law Point			
2.	A. No.140/2021	Axis Bank Ltd	Mr. Gaurav Joshi, Senior Advocate i/b M/s. Dhruve Liladhar & Co.	National Stock Exchange of India Ltd. & Ors	Mr. Venkatesh Dhond, Senior Advocate-i/b CAM-Res. No. 1 Mr. Rafique Dada, Senior Advocate i/b. The Law Point-R.2 Mr. Fredun De Vitre, Senior Advocate, Mr. P.N. Modi, Senior Advocate, Mr. Somasekhar Sundaresan and Mr. Suraj Chaudhary, Advocates	PRONOUNCEMENT		DELIVERYJUDGMENT

AT 11:05 A.M.								
3.	MA.No. 388/2021 (Delay Application) & A.No. 335/2021	Madhu Chanda & Ors.	Mr. Vikas Bengani, Advocate	SEBI	Vidhii and Partners	Admission		FRONTRUNNING
AT 11:10 A.M.								
4.	MA.No. 398/2021(Exemption to file certified copy) & MA.No. 399/2021 (Delay Application) & A.No. 336/2021	Geojit Financial Services Limited .	Vishesha Law Services	Multi Commodity Exchange of India & Anr.		Admission		OPENPOSITION
AT 11:15 A.M.								
5.	A.No. 337/2021	Mr. I.S. Sukhija	Prakash Shah Associates	SEBI		Admission		GDRBECKONS
6.	A.No. 338/2021	Mr. H.S. Anand						
7.	A.No. 339/2021	Gurmeet Singh						
AT 11:20 A.M.								
8.	A.No. 370/2021	YES Bank LTD.	J. Sagar Associates	NSE CLEARING LTD. & ANR		Admission		REINSTATESECURITIES
AT 11:25 A.M.								

9.	MA. No. 613/2021 (Urgency application) and MA. No. 614/2021 (Stay Application) and A. No.	Vihit Invesment	Mr.Ketan Rupani, CA	SEBI	Vidhii and Partners	Admission		PFUTPBIOCON
AT 11:30 A.M.								
10.	MA.No. 578/2021 in A.No. 333/2019	National Stock Exchange of India Ltd.	AZB and Partners	SEBI	Mr. Ravishekhar Pandey, Advcoate The Law Point	MA HEARING		MAMODIFICATION
AT 11:35 A.M.								
11.	MA.No. 595/2021 in A.No. 527/2019	Shri Bakul Ramniklal Parekh & Ors. (Shri Milan Parekh- Applicant/ Org. Appellant No. 2)	Shri Milan Parekh, Appellant in Person	SEBI		MA Hearing		MAINTEREST
AT 11:40 A.M.								
12.	RA.No. 09/2021 in MA.No. 199/2021 (Delay Application) & A.No. 125/2021	Utilas Infrastructure Pvt. Ltd. & Ors.	Mr. Anjaneya Mishra, Advocate	SEBI	K. Ashar	RA HEARING		RARESTORATION
AT 11:45 A.M.								
	A. No. 511 of 2020	Mr. Mohandas Shenoy Adige	Mr. Somasekhar Sundaresan, Advocate i/b Vishesha Law Services	SEBI	Abhiraj Arora, Advcoate -I/b- ELP	Futher hearing	12.04.2021	GDRBCIL

13.	Misc. Application No. 9 of 2021 And A. No. 38 of 2021	Yashovardhan Birla	Mr. Shourya Tanay, Advocate	SEBI				
AT 11:55 A.M.								
14.	A. No. 203/2019 1st Matters for arguments	Shiv Kumar Agarwal	Mr. K.C. Jacob, Advocate i/b Corporate Law Chambers India	SEBI	Ms. Rashi Dalmia, Advocate i/b ELP	Admission Disposal	05.04.2021	ROSELABSSEBI
	A. No.255/2019 2nd Matter for arguments	Madhudevi Agrawal						
	A.No.350/2019	Pawankumar Agarwal & Ors.						
	A.No.462/2019	Sanjay Thakkar						
	A. No.101/2020 3rd Matter for arguments	Roselabs Finance Ltd.	Mr. Mehul Jain, Advocate i/b Bharucha & Partners					
AT 12:05 P.M.								
15.	IRDAI A.No. 1/2019 & MA.NO. 1/2021 (Additional Documents)	E-Meditek Insurace TPA Ltd.	Mr. Chetan Kapadia, Advocate	IRDAI	Mr. Shyam Mehta, Senior Advocate i/b Bhawe & Co.	Admission Disposal	18.03.2021	REGISTRATIONCANCELLED
AT 12:15 P.M.								
16.	A.No. 318/2019 A/W	Vital Communications Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	Admission Disposal	16.04.2021	WTMVCL
	A.No. 442/2019 A/W	Master Finlease Ltd.						
	A.No. 443/2019	Vijay Jhindal						

	A/W							
	A.No. 444/2019	Shubha Jhindal						
	A/W							
	A. NO. 321-2019	Flare Finance India Ltd. Vs SEBI	Mr. Chintan Sheth, Chartered Accountant i/b Chintan Sheth and Associates					
<u>AT 12:20 P.M.</u>								
17.	556/2019	GGF Mercantile Pvt. Ltd.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b K. Ashar & Co.	Admission Disposal	21.04.2021	GGFMPL
<u>AT 12:30 P.M.</u>								
18.	576/2019	R V Lifestyle Ltd. & Ors.	Mr. Somasekhar Sundaresan, Advocate i/b Parinam Law Associates	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	24.02.2021	RVLIFE
<u>AT 12:35 P.M.</u>								
19.	MA.No. 09/2020 & A.No. 33/2020	R.T. Agro Pvt. Ltd. & Ors.	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	15.03.2021	AORTEL
<u>AT 12:40 P.M.</u>								
20.	A.No. 103/2020 A/W	India Ratings & Research Pvt. Ltd.	Mr. Pesi Modi, Senior Advocate	SEBI	Mr. Mihir Mody,	Admission Disposal	20.04.2021	DILIGENCEDISPARITY

	A.No. 456/2020		i/b Shardul Amarchand Mangaldas & Co.		Advocate Advocate i/b K. Ashar & Co.			
	MA.No. 473/2020 (Delay Application) A.No. 523/2020 A/W	ICRA Ltd.	Mr. Somasekhar Sundaresan, Advocate i/b L&L Partners					
	A.No. 90/2020 A/W							
	A.No. 556/2020 A/W	Care Ratings Ltd.	Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew & Associates					
<u>AT 12: 50 P.M.</u>								
21.	MA.No. 74/2020 & A.No. 71/2020 A/W	CD Commo Search Pvt. Ltd.	Mr. Joby Mathew, Adv. i/b Joby Mathew & Associates	NCDEX	Mr. Anubhav Ghosh, Adv. i/b The Law Point	Admission Disposal	07.04.201	OPENINTEREST
	104/2020 A/W	Anand Rathi Commodities Ltd.	Saurabh Bachhawat, Adv. i/b Mr. Harsh Kesharia, Advocate					
	MA. No. 122/2020 & A. NO. 125/2020	Sushil Global Commodities Private Ltd.	Mr.J.J.Bhatt. Advocate i/b R V Legal					
<u>AT 1:00 P.M.</u>								

22.	A.No. 230/2020	Choice Equity Broking Pvt. Ltd.	Mr. Pradeep Sancheti, Senior Advocate i/b. Mindspright Legal	NSEIL	Mr. Gaurav Joshi, Senior Advocate i/b MKA	Admission Disposal	21.04.2021	UNDELIVEREDAO
<u>AT 1:05 P.M.</u>								
23.	A.No. 473/2020	Dr. V. K. Sukumaran	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	16.04.2021	OPENOFFERSAST
<u>AT 1:15 P.M.</u>								
24.	MA.No. 102/2021(Stay App.) and A. No. 494/2020 A/W	MBL & Co. Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	SEBI	Ms. Rashi Dalmia, Advocate - i/b ELP	Admission Disposal	19.04.2021	PARALLELPROCEEDINGS
	A. No. 04/2021							
<u>AT 1:20 P.M.</u>								
25.	Appeal No.19 of 2021-AO & MA. No. 05-2021- Stay application A/w	Pooja Arvind Goyal	Mr. Kunal Katariya, Advocate i/b. Alliance Law	SEBI	Mr. Abhiraj Arora, Advocate e i/b. ELP	Admission Disposal	09.03.2021	GOYALSEBI
	Appeal No.20 of 2021- AO MA. No. 05-2021- Stay application A/w	Arvind Babulal Goyal						
	Appeal No.74 of 2021-WTM & MA. NO. 22-2021- Amendment Application A/w	Arvind Babulal Goyal						

	Appeal No.96 of 2020-WTM <i>A/w</i>	Pooja Arvind Goyal						
26.	MA.No. 563/2021 (COD) & A.No. 308/2021	Abhay Dattatray Javlekar	Ms. Aishwarya Shubhangi, Advocate			Admission	05.05.2021	
<u>AT 1:25 P.M.</u>								
27.	180/2021	Abhishek Bhutra	Dr. S. K. Jain, Practicing Company Secretary i/b Mr. Vikas Bengani, Advocate	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP	Admission Disposal	03.05.2021	SELLERERLTP